

15TH VIDHAN SABHA
FOURTH SESSION

PUNJAB VIDHAN SABHA SECRETARIAT

FURTHER REVISED

**DATE-WISE PROGRAMME OF THE BUSINESS TO BE
TRANSACTIONED BY THE PUNJAB VIDHAN SABHA
DURING ITS FOURTH SESSION FROM
THE 22ND MARCH, 2018 TO 28TH MARCH, 2018.**

Thursday, the 22nd March, 2018
(10.00 A.M.)

- i) Reports of the Comptroller and Auditor General of India for the year 2016-17 (Civil and Commercial) and Finance Accounts of Government of Punjab for the year 2016-17 and Appropriation Accounts for the year 2016-17.
- ii) Presentation of Demands for Grants in respect of Supplementary Estimates for the year 2017-18.
- iii) Appropriation Bill in respect of Supplementary Estimates for the year 2017-18.
- iv) Non-Official Business.

Friday, the 23rd March, 2018

Off-day

Saturday, the 24th March, 2018
(10.00 A.M.)

Presentation of Budget Estimates for the year 2018-19.

Sunday, the 25th March, 2018

Holiday

Monday, the 26th March, 2018
(2.00 P.M.)

Resumption of Discussion on Governor's Address.
(To be concluded)

Tuesday, the 27th March, 2018
(10.00 A.M.)
(Morning Sitting)

General Discussion on Budget Estimates for the year 2018-19.

Tuesday, the 27th March, 2018
(3.30 P.M.)
(Afternoon Sitting)

Resumption of General Discussion on Budget Estimates for the year 2018-19.
(To be concluded)

Wednesday, the 28th March, 2018
(10.00 A.M.)

- i) Discussion and Voting on Demands for Grants in respect of Budget Estimates for the year 2018-19.
- ii) Appropriation Bill in respect of Budget Estimates for the year 2018-19.
- iii) Motion regarding constitution of Elected Committees of the Punjab Vidhan Sabha for the year 2018-19.

P.T.O.

iv) Motion under Rule 16 regarding adjournment of the House sine-die.

v) Legislative Business.

**CHANDIGARH :
THE 21ST MARCH, 2018.**

**SHASHI LAKHANPAL MISHRA,
SECRETARY.**

To

All Members of the Punjab Vidhan Sabha.

No. 9-LA-2018/_____ , dated Chandigarh, the 21st March, 2018.

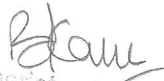
No. 9-LA-2018/_____ , dated Chandigarh, the 21st March, 2018.

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11. the Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110001;
12. the Secretaries to all State Legislative Assemblies/Councils in India;
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18. the Incharge, Press Trust of India, S.C.O. 78, First Floor, Sector 47-D, Chandigarh; and
19. all Press Correspondents stationed at Chandigarh.

**SUPERINTENDENT,
for SECRETARY.**


Superintendent
Punjab Vidhan Sabha
Chandigarh